GOVERNMENT OF INDIA CHEMICALS AND FERTILIZERS LOK SABHA

STARRED QUESTION NO:226 ANSWERED ON:14.12.1999 REVIEW OF FERTILIZER POLICY GEETA MUKHERJEE

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government are reviewing the fertilizer pricing policy in order to control the subsidy and initiate a phased deregulation of this sector; and

(b) if so, the details thereof?

Answer

MINISTER OF CHEMICALS AND FERTILIZERS (SHRI SURESH P. PRABHU)

(a) to (b) A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) & (b) of the Lok Sabha Starred Question No. 226 to be answered on 14.12.99:

(a) to (b): In keeping with the policy of economic liberalisation and reforms, all other varieties of fertilizers except urea have already been freed from price, movement and distribution control. The Government intend moving towards a deregulated regime in all the three types of fertilizers, that is, nitrogen, phosphatic and potassic, after taking into account its fiscal capacity on the one hand and making available fertilizers in adequate quantity to the farmers at a reasonable price on the other. It is proposed to translate the intention of the Government into a concrete action plan by formulating a long term policy for the fertilizer sector which would include, inter-alia, the Government's decisions on the recommendations made by the High Powered Fertilizer Policy Review Committee which are being processed.